

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)**CAUSE LIST****Central Zonal Bench****Suchna Bhawan, IIIrd Floor, Arera Hills****Date: 18th July, 2016****TIME: 10.30 hrs. to 13.15 hrs.****14.00 hrs. to 16.00 hrs.****HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER****HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER**

S.No	Case No	Parties	Counsel for parties	Remarks
FOR PRONOUNCEMENT				
1.	Original Application No. 26/2015(CZ) (M.A.No.229/15) (M.A.No.230/15) (M.A.No.705/15) (M.A.No.806/15) (M.A.No.807/15) (M.A.No.180/16) (M.A.No.613/16)	Sheikh Altaf & 11 Ors Vs. State of M.P. & 6 Ors.	Dr. Manoj kumar Agarwal, Adv. Mr. Shrey Raj Saxena, Adv. Mr. V.K.Saxena, Adv. Mr. Mohan lal Prajapati, Adv. Mr. Rahul Sharma, Adv.	
FOR ADMISSION				
2.	Original Application No. 96/2016(CZ)	Devideen & Anr. Vs. State of M.P. & 3 Ors.	Mr. Dharamvir Sharma, Adv.	
FOR HEARING				
3.	Original Application No. 26/2016(CZ) (M.A.No.645/16) (M.A.No.646/16)	Krishna Kumar Tamrakar Vs. State of M.P. & 6 Ors.	Mr. Ravi Kant Patidar, Advocate	
4.	Original Application No. 07/2016(CZ) (M.A.No.46/16) (M.A.No.193/16)	Ramesh Agrawal Vs. Chhatisgarh Environment Conservation Board & Ors.	Mr. Saurabh Sharma, Adv. Mr. Hemant Shrivastava, Adv. Mr. Shrey raj Saxena, Adv. Mr. Pulkit Godha, Adv.	
5.	Original Application No. 195/2014(CZ)	Sanjeev Dutta & Anr. Vs. National Thermal Power Corporation Ltd. & 9 Ors.	Mr. Ritwick Dutta, Adv. Mr. Rahul Choudhary, Adv. Mr. Om Shankar Shrivastava Adv. for R-5,6 Mr. Santanoo Saxena, Adv.	
6.	Original Application No. 196/2014 (CZ) (M.A.No.99/16)	Rashmi Singh Vs. National Thermal Power Corporation Ltd. & 8Ors.	Mr. Ritwick Dutta, Adv. Mr. Rahul Choudhary, Adv. Mr. Om Shankar Shrivastava Adv. For R-MoEF Ms. Parul Bhadoriya Adv. Mr. V.K.Choudhary, Adv. Mr. Shantanoo Saxena Adv.	
7.	(M.A.No.849/16) in Original Application No. 83/2016(CZ) (M.A.No.600/16)	Ashok Chere Vs. State of Madhya Pradesh & 6 Ors.	Mr. Rohit Sharma, Adv. Mr. Ratnesh Jain, Adv.	
8.	Original Application No. 31/2016(CZ)	Hamar Sangwari (NGO) Vs. State of Chhattisgarh & 3 Ors.	Mr. Sandeep Johri, Adv.	

9.	Original Application No. 43/2016(CZ)	Nitin Singhvi Vs. The Commissioner, Nagar Palik Nigam, Raipur, Chhattisgarh & 2 Ors.	Mr. Shivendu Joshi, Adv. Mr. Alankar Soni, Adv. Mr. P.S. Chouhan, Adv. Ms. Parul Bhadoria, Adv. for Mr. Purushendra Kaurav, Adv.	
10.	Original Application No. 337/2014(CZ) (M.A.No.620/16) (M.A.No.621/16) (M.A.No.626/16)	Vinod kumar kori Vs. State of M.P. Ors.	Mr. Ayush Dev Bajpai Adv. Mr. Vivek Agarwal Adv. For R-(BMC) Ms. Parul Bhadoria, Adv. Mr. Shantanoo Saxena, Adv. Mr. Sivendu Joshi, Adv. Dr. Vijay Choudhary, Adv. Mr. Neel Choudhary, Adv.	
11.	Original Application No. 46/2016(CZ)	Nature Club of Rajasthan Vs. Union of India & 6 Ors.	Mr. Ayush Dev Bajpai, Adv.	
FOR COMPLIANCE				
12.	Appeal No. 53/2015(CZ)	Rajamal Vs. MP SEIAA & 5 Ors.	Mr. Ayush Dev Bajpai, Adv. Mr. Sachin K. Verma, Adv. Ms. Parul Bhadoria, Adv. for Mr. Purushendra Kaurav, Adv.	

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